

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/219/2016**

**NAME OF THE PETITIONER(S) : Palanisamy & 10 others**

**NAME OF THE RESPONDENT(S) : M/s S.V.T. Spinning Mills Private Limited & 5 others**

**UNDER SECTION : 111**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1)	K. Ramasamy G. V. Mohan Kumar	Counsel for Respondents No. 1-5	G. V. Mohan Kumar
2)	K. Gnanotham Kumar Athiban Vijay A.K.	Counsel for Petitioners	Athiban

**ORDER**

Shri A K Athiban Vijay, counsel for petitioner present. Shri G V Mohan Kumar, counsel for R1 to R5 present. Convenience set has been filed by the petitioner and the same is taken on record. Both the counsel sought time for submitting final arguments as the senior counsels could not attend the Tribunal today. Time extended at request. Put up on **07.06.2017 at 10.30 A.M.**

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**